

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 9829-9830/2016

RAM KISHORE & ANR.

Petitioner(s)

VERSUS

MEMBER (JUDICIAL) BOARD OF REVENUE, UP AT ALLAHABAD & ORS.

Respondent(s)

(with appln. (s) for c/delay in filing SLP and interim relief and office report)

Date : 11/08/2016 These petitions were called on for hearing today.

For Petitioner(s) Mr. A.N. Choudhary,Adv.
Mr. Prem Sunder Jha,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Fresh steps for the service of notice by usual mode to the respondent Nos. 1 to 5 shall be taken by the learned counsel for the petitioners within a period of four weeks.

List again on 23.9.2016.

(M V RAMESH)
Registrar

MG